

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

25.04. 2014

OA No. 291/00250/2014

Mr. Abhishek Pareek, Counsel for applicant.

Heard the learned counsel for the applicant. The learned counsel for the applicant wants to withdraw the present OA with liberty to file the fresh OA. He is permitted to do so.

Accordingly, the OA is dismissed as withdrawn.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*ahq*